

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3176
TO BE ANSWERED ON 20.03.2023

Regulations for Plastic Fibre

3176. SHRI PARBHUBHAI NAGARBHAI VASAV:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the country has enough regulations to manage the plastic fibre and if so, the details thereof;
- (b) if not, whether the Government intends to strengthen Municipal Waste Rules, 2016 to give more teeth to regulate textile industry; and
- (c) whether the Government intends to bring polyester industry under the extended producer responsibility following the example of France and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): The Plastic Waste Management Rules, 2016, as amended, provide the statutory framework for plastic waste management in the country. The Ministry has already notified the Guidelines on Extended Producer Responsibility for plastic packaging on 16th February 2022. The Guidelines stipulate mandatory targets on EPR, recycling of plastic packaging waste, reuse of rigid plastic packaging and use of recycled plastic content. The guidelines provide for moving towards sustainable plastic packaging and reducing the plastic foot print. With regards to waste generated from other plastic commodities, local authorities are mandated to undertake plastic waste management as per Plastic Waste Management Rules, as amended.
